

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CA (CAA) No.02/Chd/Hry/2018

In the matter of:

M/s DYSN Technologies Private Limited and Ors.

....Transferor Company No.2/Applicant.

Present: Mr.Mukul Chandra, Advocate with Ms.Tanushree,
Advocate and Mr.G.S.Sarin, Practising Company
Secretary for Applicant Company

On request, the matter is adjourned to 12.3.2018 for
arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

February 13, 2018.
Ashwani